

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1611  
ANSWERED ON 21.12.2022**

**Meetings of Statutory Committees of certain Departments in Delhi University**

**1611 SHRI JAVED ALI KHAN:**

Will the Minister of Education be pleased to state:

- (a) whether Departments of Hindi, Geography and Commerce of Delhi University have a mandate to call member for meetings in Statutory Committees like Board of Research Studies (BRS), Department Research Committee (DRC), etc.;
- (b) if so, the details thereof;
- (c) whether Government are aware that these Departments, in contravention of rules are inviting all faculty members as special invitees in BRS and DRC statutory meetings; and
- (d) if so, action taken/proposed to be taken by Government/University to adhere to rule of law in such cases?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)**

(a) to (d) Yes, Sir. As per Ordinance VI of the University of Delhi, the Departments convene the meeting of Department Research Committee (DRC) and the Faculties convene the meeting of Board of Research Studies (BRS). The University has informed that the members for DRC and BRS are invited as per the provisions of the above mentioned ordinance.

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